

(b) if so, the details thereof and the time by which it is likely to be commissioned; and

(c) if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c) The Government has approved in principle the concept of a Southern Gas Grid. The Southern States have completed a Pre-feasibility study for the projects. The feasibility of importing gas from Oman/Iran is under study. The Southern Gas Grid Project can be taken up when sufficient gas is available. Efforts are also being made to import LNG for the Southern States.

[Translation]

#### Bio-Gas Plants

2669. SHRI BUDHSEN PATEL : Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the number of bio-gas plants set up in Madhya Pradesh during the period from 1990 to 1995;

(b) the number of plants out of these functioning and the number of plants lying closed;

(c) whether gas chulhas are available in the market and if not, the reasons therefor;

(d) the reasons for supplying inferior quality chulhas to the beneficiaries by the Madhya Pradesh Agro and the persons responsible for the inconvenience caused to the beneficiaries; and

(e) the action proposed to be taken against the concerned employees/officers?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) A total of about 73,300 family type biogas plants have been set up in the State of Madhya Pradesh during the period from 1990-91 to 1995-96.

(b) The programme implementing agencies, namely, Madhya Pradesh State Agro Industries Development Corporation Ltd., Madhya Pradesh Urja Vikas Nigam Ltd., and Khadi and Village Industries Commission have reported that about 80-95 per cent of the plants set up during 1990-91 to 1995-96 were found to be functioning.

(c) Biogas burners (chulhas) are available in the market at Indore and Ujjain and are also being supplied by the State and District offices of the implementing agencies.

(d) Madhya Pradesh State Agro Industries Development Corporation Ltd. is supplying biogas burners certified by the Bureau of Indian Standards (BIS) to avoid inconvenience to beneficiaries due to inferior quality burners.

(e) Question does not arise.

[English]

#### Allotment of Accommodation

2670. SHRI MUKHTAR ANIS : Will the PRIME MINISTER be pleased to state :

(a) the total number of Central Government residential accommodation units, type-wise, in the National Capital Territory of Delhi made available to the Government of Delhi, for official use, including the Lt. Governor, Ministers, Speaker, Members of Metropolitan Council and the High Court Judges;

(b) the total number of units under actual occupation, as on January 1, 1997;

(c) whether it is a fact that some VIPs in Delhi are still occupying more than one official accommodation;

(d) if so, the reasons therefor; and

(e) whether the Delhi Government has been asked to make its own arrangements for meeting its requirements of accommodation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) No separate statistics for employees of National Capital Territory of Delhi in respect of Type-I to Type-IV are maintained since the employees of Government of Delhi are eligible for General Pool residential accommodation. As regards quarters of Type-V and above, one bungalow No. 3, Moti Lal Nehru Place (Type-VIII) has been placed at the disposal of Government of NCT of Delhi for use and occupation by Lt. Governor, Delhi.

(c) and (d) No such fact has come to the notice of this Ministry.

(e) Yes, Sir.

#### IRD P

2671. SHRI VIJAY SANKESHWAR : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of villagers benefited under Integrated Rural Development Programme in Dharwad district of Karnataka;

(b) whether the pace of development has been satisfactory;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) This Ministry does not monitor the Programme district-wise. Monitoring of IRDP is done State-wise.

(b) to (d) Does not arise in view of reply to (a) above.

[Translation]

#### Capital Involved in Scams

2672. SHRI KRISHAN LAL SHARMA : Will the PRIME MINISTER be pleased to state :

(a) the details of scams which came to light in the country during the last five years and the number of politicians convicted in this regard;

(b) the amount involved in these scams, scam-wise;

(c) whether the Government propose to formulate any comprehensive policy to check these scams; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) The details of the scams which came to light during the last five year i.e. from 1992-96 are as under :

No. of scams	No. of cases registered
(i) Letter of Credit Scam	12
(ii) Bank Securities Scam	71
(iii) Housing Scam	16
(iv) Urea Scam	1
(v) A.H.D. Scam	48
(vi) Telecom Scam	2
(vii) Ayurvedic Scam	33
(viii) Scam relating to allotment of Petrol pump, gas agencies etc.	1
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No politician has been convicted so far in these cases.

(b) The amount involved in these scams is as under (Approximately and as per present level of investigation and allegations)

Name of the scam	Amount involved
1	2
Bank Security scam	Rs. 9,130.75 (crores)
Letter of Credit (Assam) Scam	Rs. 112.00 (crores) appr.
Urea scam	RS. 133 Crores.
A.H.D. Scam	Rs. 750 Crores.

1	2
Housing scam	Government has not been cheated but it was roughly estimated that the Govt. stood to lose at least Rs. 1,54,000/- per month.
Deptt. of Telecom scam	Rs. 1.68 + Rs. 33 crores.
Ayurvedic scam	Rs. 26 crores
Scam relating to allotment of Petrol Pump & gas agencies etc.	Not applicable.

(c) and (d) There are internal checks in the administrative system such as Statutory Audit, Rules of Procedure for Conduct of Business etc. to prevent scams. Whenever the scams surface due to systems failure due to deliberate subversion of norms, procedures etc., expeditious action is taken to investigate the cases and bring the culprits to book. Government accords very high priority to investigations of these cases that are entrusted to CBI and supports the agency administratively.

#### N.E.D.A.

2673. SHRI JAGAT VIR SINGH DRONA : Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the Government are aware of the bungling of 3.5 crore rupees committed in N.E.D.A. (UP) in the name of generating power through wind;

(b) if so, the details thereof;

(c) whether any survey was conducted for selection of site and data on wind before finalisation of the multi-crore project;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b) According to information available with Government the Non-Conventional Energy Development Agency (NEDA), Uttar Pradesh sanctioned a project on their own for supply, installation and commissioning of nine aerogenerators of 5 KW to 25 KW unit capacity. The work was awarded by NEDA to M/s Raghav Trading Company, New Delhi in the year 1989. This company did not complete the work is required under their agreement with NEDA. An amount of Rs. 70.02 lakhs was paid to the firm by NEDA. In addition, another Rs. 147.12 lakhs were spent on development of sites and for civil works by NEDA.